

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

RAJYA SABHA

UNSTARRED QUESTION NO. 1675

TO BE ANSWERED ON TUESDAY THE 10TH DECEMBER, 2024/ AGRAHAYANA 19, 1946
(SAKA)

NON-PAYMENT OF CORPORATE TAX

1675. SHRI ABDUL WAHAB:

Will the Minister of FINANCE be pleased to state:

- (a) whether Government has sent notice or sued any company in the past for not paying the corporate tax in the last five years;
- (b) if so, the details of such companies who have received notice or sued by Government in the last five years;
- (c) the details of corporate tax collected in the last five years by Government, year-wise, company-wise and State-wise;
- (d) whether Government has written off corporate tax of any companies in the last five years; and
- (e) if so, the details of the companies and the amount that has been written off, year-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRI PANKAJ CHAUDHARY)

- (a) Yes, Sir.
- (b) The company-wise details cannot be provided since disclosure of information in respect of specific taxpayer is prohibited except as provided under section 138 of the Income-tax Act, 1961. However, the number of prosecution notices issued against corporates/companies during the last five years i.e. from FY 2019- 20 to FY 2024-25 is 7,097 and the number of prosecutions launched against them is 1,797.

- (c) The details of corporate tax collected in the last five years by Government, year-wise and State-wise are at Annexure A. Further, the company-wise details are not provided since the disclosure of information in respect of specific taxpayer is prohibited except as provided under section 138 of the Income-tax Act, 1961.
- (d) No, Sir. Government has not written off corporate tax of any company in the last five years.
- (e) In view of (d) above, the question does not arise.

Annexure A**State-wise Corporate tax collected in the last five years**

(Rs. in Crores)

S#	State	AY 2019-20	AY 2020-21	AY 2021-22	AY 2022-23	AY 2023-24
1	ANDAMAN AND NICOBAR ISLANDS	111.91	29.97	15.23	19.20	24.90
2	ANDHRA PRADESH	3,347.59	3,049.84	3,272.40	4,425.86	5,489.95
3	ARUNACHAL PRADESH	28.16	25.23	30.95	35.73	18.98
4	ASSAM	2,937.72	2,225.68	2,314.07	3,572.05	4,414.66
5	BIHAR	1,203.48	1,227.42	1,260.63	1,427.65	1,330.27
6	CHANDIGARH	802.72	794.96	707.18	1,246.45	1,428.94
7	CHATTISGARH	3,594.45	2,253.93	2,411.19	3,667.95	4,165.29
8	DADRA NAGAR AND HAVELI	102.14	100.52	204.53	327.55	279.07
9	DAMAN AND DIU	76.34	79.18	52.71	72.99	69.60
10	DELHI	83,111.27	75,588.57	70,328.36	95,127.36	1,08,596.09
11	GOA	860.89	659.62	805.49	913.35	1,183.25
12	GUJARAT	24,243.61	23,246.66	23,891.30	33,262.82	40,947.79
13	HARYANA	15,014.39	12,502.04	12,386.38	18,417.83	22,647.26
14	HIMACHAL PRADESH	699.62	606.24	727.75	911.53	848.18
15	JAMMU AND KASHMIR	565.45	397.47	397.26	674.90	974.54
16	JHARKHAND	2,142.66	1,893.26	1,475.74	1,624.83	2,329.01
17	KARNATAKA	47,133.52	42,432.61	45,150.59	58,901.47	72,825.60
18	KERALA	6,295.78	6,174.48	6,835.92	7,765.11	9,133.39
19	LADAKH	0.01	0.07	0.02	0.37	0.53
20	LAKSHADWEEP	0.13	3.10	0.47	0.33	0.42
21	MADHYA PRADESH	7,076.74	6,822.39	4,827.46	6,649.70	7,506.87
22	MAHARASHTRA	2,44,475.57	2,11,957.33	2,33,901.21	2,98,398.47	3,39,511.39
23	MANIPUR	19.29	19.46	25.25	29.44	43.04
24	MEGHALAYA	240.36	118.70	102.84	195.16	342.32
25	MIZORAM	0.28	0.32	0.84	8.03	0.57
26	NAGALAND	13.52	12.62	11.17	22.18	17.35
27	ORISSA	6,586.14	6,668.27	5,279.47	8,344.91	10,659.42
28	PUDUCHERRY	153.59	112.76	101.45	150.86	234.37
29	PUNJAB	3,882.24	3,041.44	2,996.21	5,089.30	4,796.33
30	RAJASTHAN	6,902.00	6,269.16	7,518.38	9,991.71	11,880.29
31	SIKKIM	117.06	94.79	124.41	199.24	193.07
32	TAMIL NADU	35,450.57	28,354.37	27,143.22	37,643.26	47,760.20
33	TELANGANA	22,666.93	21,067.77	23,331.93	31,143.10	31,861.64
34	TRIPURA	37.92	34.41	36.75	48.01	48.48
35	UTTAR PRADESH	5,519.51	5,318.40	6,144.75	8,876.70	10,175.09
36	UTTARAKHAND	12,234.83	7,335.71	3,477.07	10,272.99	14,459.69
37	WEST BENGAL	28,464.41	24,094.66	25,622.71	32,428.45	33,509.82
38	FOREIGN	22,340.06	15,906.86	30,986.19	50,584.10	68,042.70
TOTAL		5,88,452.86	5,10,520.27	5,43,899.48	7,32,470.94	8,57,750.36

Source: DGIT(Systems)

Note : PAN assignment with states is based on state-code mentioned in the communication address part of ITR. If state code is not available in ITR, then state-code in address mentioned in the PAN master has been considered.

'Foreign' - The communication address belongs to a foreign country.
